

THE CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH

ORDER SHEET

ORIGINAL APPLICATION No.....176.....of 1998

Applicant (s) Brindawan

Respondent (s) Union of India & ors

Advocate for Applicant (s) Shri M.A. Shah

Advocate for Respondent (s)

Notes of the Registry

9.3.98

Date of presentation - 6.3.98

Date of registration - 9.3.98

Subject - Compassionate Appointment

Date of posting before Bench -

For - Admission

Deputy Registrar

Recd
SC Agarwal

Order of the Tribunal

15.4.98

None present

Put up on 17.4.98 for admission

B.C.
Sahil
CO.

17.4.98

None present

list it in the next sitting for admission.

Sahil
CO.

23.7.98

Shri M.A. Shah for The applicant.

Shri S.C. Agarwal takes notice on behalf of respondents. Let reply be filed within 4 weeks.

List it for order in The next sitting.

(Usha Sen)
M (A)

(M.V. Jamaskar)
V.R.